

(b) whether Union Government propose to take special measures for raising coniferous and other forests in J and K State ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The National Remote Sensing Agency analysis indicates that forest area in Jammu and Kashmir has reduced by 35.7% during the period 1972-75 to 1980-82.

(b) Two centrally sponsored schemes of the Ministry of Environment and Forests, *viz.* Social Forestry including Rural Fuelwood Plantations, and Operation Soil Watch, are being implemented in Jammu and Kashmir to raise coniferous and other forests.

Amount Paid to Banwasi Seva Ashram, Mirzapur for Tree Plantation

4632. **SHRI RAM PYARE PANIKA :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the amount of money paid to the Banwasi Seva Ashram, Govindpur, district Mirzapur for tree plantation;

(b) whether the affairs of the Banwasi Seva Ashram are under inquiry before the Kudal Commission of Inquiry; and

(c) the reasons for issuing the grant ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The National Westelands Development Board released a grant of Rs. 3 55 lakhs during 1985-86 to the Banwasi Seva Ashram, Govindpur, District Mirzapur.

(b) Yes, Sir.

(c) The grant was released on the basis of the decision of the projects Approval Committee of the National Westelands Development Board which considered the proposal of Banwasi Seva Ashram.

Mystery of Foreign marked Weapons in Delhi

4633. **SHRI HAFIZ MOHD.**

SIDDIQ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any headway has been made in solving the mystery of finding foreign marked weapons in New Delhi recently on roadside in a bush; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). 4 self loading rifles with Chinese marking along with 1536 cartridges of 9 M.M (without marking) were found abandoned in the area of Police Station Defence Colony. The said arms and ammunition were seized and case FIR No. 380 dated 13.11.1986 under Sections 25/54/59 Arms Act ash been registered. The case is still under investigation.

Encroachment into parts of Kerafa by Tamil Nadu

4634. **SHRI T. BASHEER :**
SHRI P.A. ANTONY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that Tamil Nadu has encroached upon and occupied parts of Kerala in the Anakatti Valley, Palghal district and some parts in Idukki district;

(b) if so, the extent of encroachment and the reaction of Union Government in this regard; and

(c) the steps being taken to settle the issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (c). Government of India have no information regarding these encroachments.

Mathew and Venkataramaiah Commissions Reports on Punjab and Haryana

4635. **SHRI C. JANGA REDDY :**
DR. A.K. PATEL :